

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General at Jammu)

ORDER

No: 688

Dated: 15-12-20

In exercise of powers vested under Section 16(2) of the Advocates Act, 1961, the High Court of Jammu and Kashmir is pleased to designate the following Advocates as 'Senior Advocate' with effect from 03.12.2020 subject to the terms and conditions as laid down by the Advocates Act, 1961 read with Criteria for Designating Senior Advocates, 2018:

S.No	Name of the Designated Senior Advocate	Enrolment Number/dated
01	Shri Abhinav Sharma	527/94 Dated 22.09.1994
02	Shri Anil Kumar Bhan	667 Dated 02.08.1983
03	Shri Abdul Majid Dar	JK/33/1987 Dated 23.01.1987
04	Shri Bimal Roy Jad	JK/290/1987 Dated 22.06.1987
05	Shri Chander Mohan Koul	646/95 Dated 18.04.1995
06	Shri Gagan Basotra	4-A Dated 08.11.1990
07	Shri Javed Ahmad Kawoosa	JK/210/1987 Dated 20.05.1987
08	Shri Mir Syed Latif	139-A/91 Dated 27.05.1991
09	Shri Mohammad Altaf	JK/262/1987 Dated 16.06.1987
10	Shri Mohammad Yousuf Bhat	116-A/94 Dated 08.02.1994
11	Shri Mohsin-ul-Showkat Qadri	345/03 Dated 16.09.2003
12	Smt. Moksha Khajuria Kazmi	823/96 Dated 10.10.1996
13	Shri Nazir Ahmad Beigh	158/91 Dated 05.07.1991
14	Shri Nissar Hussain Shah	753 Dated 01.10.1985
15	Shri Om Prakash Thakur	JK/238/1987 Dated 02.06.1987
16	Shri Poshker Nath Goja	555 Dated 01.04.1981
17	Shri Pranav Kohli	201/2003 Dated 28.03.2003
18	Shri Rahul Bharti	42-(A)/91 Dated 05.02.1991
19	Shri Rahul Pant	553/88 Dated 29.02.1988

20	Shri Rajiv Jain	JK/105/1987 Dated 02.04.1987
21	Shri Rohit Kapoor	614 Dated 04.07.1988
22	Smt. Seema Khajuria Shekhar	JK/78/1987 Dated 21.02.1987
23	Shri Showkat Ahmad Makroo	2147/2000 Dated 10.03.2000
24	Shri Syed Faisal Qadri	598/04 Dated 08.12.2004
25	Shri Vikram Kumar Sharma	1784/97 Dated 11.12.1997
26	Shri Wasim Sadiq Nargal	74-A/91 Dated 08.03.1991

By Order


(Jawad Ahmed)
Registrar General

No: 20489-540/CP Dated: 15/12/2020

Copy forwarded to the: -

1. Secretary General, Supreme Court of India, New Delhi.
2. Secretary, Bar Council of India, New Delhi.
3. Registrar General, High Court of _____
4. Advocate General, UT of Jammu & Kashmir and UT of Ladakh.
5. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
6. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
7. Secretary, State Bar Council _____
8. President, J&K High Court Bar Association, Jammu/ Srinagar
..... for information.
9. Registrar Vigilance, High Court of J&K, Jammu
10. Registrar Computers, High Court of J&K, Jammu
11. Registrar Rules, High Court of J&K, Jammu
12. Registrar Judicial, High Court of J&K, Jammu/Srinagar
13. Registrar Administration, High Court of J&K, Main Wing, Jammu.
14. Principal District and Sessions Judge _____
15. Manager, Government Press, Jammu for publication in the next issue of
Government Gazette.
16. CPC e-Courts High Court of J&K Jammu for uploading on the official
website.
17. Concerned Senior Advocate _____
..... for information.


(Mohammad Yasin Beigh) 15-12-20
Registrar (Admn)